

(b) the total amount of money spent and the number of participants, both boys and girls?

The Minister of Education (Dr. K. L. Shrivastava): (a) and (b). The information is being collected and will be placed on the Table of the House.

Judges for Punjab High Court

2114. { Shri A. K. Gopalan:
Shri Warrier:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that four additional Judges were sanctioned for the Punjab High Court last year to clear off the arrears of work;

(b) whether the appointments have been effected;

(c) if so, the names of the Judges so appointed; and

(d) the number of cases pending disposal before the appointments and the number of cases pending now after the appointments?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes.

(b) and (c). Two temporary posts of Additional Judges have been filled by the appointment of Justices R. P. Khosla and A. N. Grover. Proposals for filling the remaining two posts are under consideration.

(d) The information is being collected and will be laid on the Table of the Lok Sabha.

चर्म उद्योग में प्रशिक्षण

२११५. श्री महाश्रीवा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) अब तक कितने विद्यार्थी सरकारी चर्म पर चर्म उद्योग में प्रशिक्षण के लिये विदेश भेजे गये ; और

(ख) इनमें अनुसूचित जातियों के कितने विद्यार्थी थे ?

शिक्षा मंत्री (डा० का० सा० खोसला):

(क) और (ख). विज्ञान पांच सालों में कई नहीं ।

Removal of Untouchability

2116. Shri Siddiah: Will the Minister of Home Affairs be pleased to state:

(a) the amount allotted to the Central Social Welfare Board by the Ministry of Home Affairs for removal of untouchability for the years 1956-57, 1957-58, 1958-59; and

(b) whether a copy of the progress report for the years 1956-57 and 1957-58 will be placed on the Table?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Rs. 23,380 were allotted to the Central Social Welfare Board for this purpose during 1956-57 and Rs. 2,000 during 1957-58. For the year 1958-59, no proposals have so far been received from the Board.

(b) The Central Social Welfare Board have not yet received progress reports for these years from all the organisations to which they disbursed this grant. A copy of the progress reports will be laid on the Table of the House as soon as received.

Technical Education in Mysore

2117. Shri Siddiah: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the amount sanctioned to Mysore State for the expansion of technical education during the years 1956-57 and 1957-58; and

(b) the amount utilised so far?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Grant: Rs. 10-594 lakhs; Interest-free Loans; Rs. 2:25 lakhs.